

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.106
C.P.(IB)/237(AHM)2023

Proceedings under Section 10 IBC

IN THE MATTER OF:

Miki Maize Milling Private Limited

.....Applicant

.....Respondent

Order delivered on 08/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Manasvi Thapar, Advocate a/w.
: Mr. Himanshu Bhargava, Advocate
For the Respondent :

ORDER

Learned Counsel for the applicant states that he has filed a third additional affidavit on 16.05.2024, vide inward diary No. D-3823, in compliance with the last order dated 16.01.2024.

However, he seeks another indulgence to file another additional affidavit giving the status of the movement in the inventory.

Further, the Counsel for the applicant is directed to get the accounts audited for the financial year ended on 31.03.2024.

Re-list for hearing on 02.07.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)